

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

230. CP/196(MB)2021

**IN THE MATTER OF**

Dabur India Ltd

... Petitioner

Vs

RELIANCE HOME FINANCE LIMITED

... Respondent

U/s 71(10) of the Companies Act, 2013

**Order Delivered on 27.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Tarun Shroff (PH)

For the Respondent:

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**ORDER**

Adjourned to **08.05.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/